

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No.: 1047 of 2023/RG

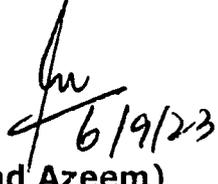
Dated: 06.09.2023

In the interest of administration, the additional charge of the Principal Magistrates of the following Juvenile Justice Boards is hereby assigned to the Presiding Officers of the Courts as stated in Column No. 4, against each:-

S. No.	Name of the Juvenile Justice Board	Charge lying with	Charge assigned to
1	2	3	4
a)	Principal Magistrate, Juvenile Justice Board, Srinagar	Sub Registrar, Srinagar	Additional Special Mobile Magistrate, Pantha Chowk
b)	Principal Magistrate, Juvenile Justice Board, Kishtwar	Chief Judicial Magistrate, Kishtwar	Munsiff, Kishtwar
c)	Principal Magistrate, Juvenile Justice Board, Kulgam	Chief Judicial Magistrate, Kulgam	Additional Special Mobile Magistrate, Kulgam
d)	Principal Magistrate, Juvenile Justice Board, Ganderbal	Chief Judicial Magistrate, Ganderbal	Munsiff, Ganderbal

Besides, Shri Sandeep Singh Sen, Principal Magistrate, Juvenile Justice Board, Jammu and Ms. Rashi Verma, Additional Special Mobile Magistrate, R.S Pura shall swap their respective place of postings.

By Order.


(Shahzad Azeem)
Registrar General

No: 39922-62 /RG/GS

Dated: 06.09.2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. /Mrs. Justice _____,
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/Srinagar;
5. Secretary to Government, Social Welfare Department, Civil Secretariat, Jammu/Srinagar;
6. Principal District and Sessions Judge, Jammu/ Srinagar/ Kulgam/ Ganderbal and Kishtwar.
7. Member Secretary, Juvenile Justice Committee, High Court of J&K and Ladakh.
..... for information and necessary action.
8. Chief Judicial Magistrate, Kishtwar/Kulgam/Ganderbal for information.
9. Shri Sandeep Singh Sen, Principal Magistrate, Juvenile Justice Board, Jammu.
10. Ms. Rashi Verma, Additional Special Mobile Magistrate, R.S Pura.
..... for information and necessary compliance.